

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 388/2018 (FOR SETTLEMENT)		Lakshmiddevamma Vs Umesha	Manjunatha M.H.
2	O.S. 6/2020 (FOR SETTLEMENT) IA/1/2020		Uddanna Vs C.T.Ramaiah	M.L. Santhosh
3	O.S. 68/2008 (NOTICE)		Lingappa Vs D.Shivakumar	H.K.V.Reddy
4	O.S. 41/2009 (plaintiff evidence)		K.R.prakash Vs Venkataramu	A.M.Krishnamurthy D.Shivanna
5	O.S. 34/2010 (for objection)		Kemparaju Vs Venkataraju	A.M.Krishnamurthy B.Eranna
6	O.S. 30/2011 (EVIDENCE)		Chikkaramaiah Vs Rudramma	B.C.Shivakumar J.M.M
7	EX 9/2011 (steps)		Town Tennis and Recreation Association Vs Chief Officer	prakash A M Krishnamurthi
8	O.S. 151/2011 (await records)		G.Dhananjaya Vs T.Ashwathnarayana	B.H.Panchaksharaiah H.Krishnamurthy
9	O.S. 206/2011 (for objection)		Chikkeraiah Vs Balamma	A.M.Krishnamurthy Prakash
10	O.S. 52/2012 (APPEARANCE OF PARTY)		FARIDA BANU Vs K BASHA	MOHANKUMAR K M J
11	O.S. 85/2012 (EVIDENCE)		Neelamma Vs Rajanna	K.S.Jagannatha
12	O.S. 141/2012 (plaintiff evidence)		E.Hanumanthu Vs Lakshamma	D.Shivanna,Koratagere A M Krishnamurthy
13	O.S. 163/2012 (EVIDENCE)		H.Rajashekharaiiah Vs Huchabasavaradhya	B.A.Puttarajaiiah T.Krishnamurthy
14	O.S. 171/2013 (EVIDENCE) IA/1/2013		Hanumantharayappa Vs Gowramma	A.M.Krishnamurthy
15	O.S. 221/2013 (plaintiff evidence) IA/1/2013		K.C.Mudlappa Vs Gangamma	H.Krishnamurthy
16	O.S. 51/2014 (petition amendment) IA/1/2014		T.V.Basavaraju Vs Kempanna	T.Krishna murthy

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17	O.S. 178/2019 (HEARING) IA/2/2019		G.N.Malleshaiah Vs Annapurnamma	A.M.Krishnamurthy
18	O.S. 278/2019 (plaintiff evidence)		STATE BANK OF INDIA Vs Thimmakka	D.G. Thimmaraju
19	O.S. 280/2019 (plaintiff evidence)		State Bank of India Vs Harisha T..	D.G. Thimmaraju
20	EX 5/2020 (FIRST HEARING)		Rangahanumaiah.P.M Vs Renukamma	Narasimharaju
21	FDP 5/2020 (NOTICE)		Shivanna Vs Basavaraju	B.L.Nagaraju
22	EX 8/2020 (NOTICE)		Siddamma Vs Annoji rao	S.N. Hanumantharaju
23	EX 9/2020 (FIRST HEARING)		Venkatachalaiah Vs Pallavi	D.C.Shivaramaiah
24	O.S. 46/2020 (SUMMONS) IA/1/2020		Muttamma Vs Hanumaiah	B.K. Narayanappa
25	O.S. 58/2020 (SUMMONS) IA/1/2020		Ravichandra B R Vs Narayanamma	C.Chandrasheekar
26	O.S. 109/2020 (SUMMONS) IA/1/2020		Thimmavva Vs Y L Siddappa	S.N. Hanumantharaju
27	O.S. 113/2020 (SUMMONS) IA/1/2020		Shivaramaiah Vs Bhadramma	B.A.Puttarajaiah
28	EX 15/2020 (FIRST HEARING)		H Suresh babu Vs Pandurangaiah	B.K. Narayanappa
29	EX 23/2020 (NOTICE)		Lakshamma Vs Ramahanumaiah	D.Shivanna
30	O.S. 141/2020 (SUMMONS) IA/1/2020		Muthamma Vs Nagamma	K. Mohan
31	O.S. 152/2020 (hear on I.A) IA/1/2020 IA/2/2020		Lakshamma Vs B. Rangaraju	Sheshadri D.V.

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32	O.S. 198/2020 (ORDERS) IA/1/2020		Kenchamma Vs K.V.Siddanna	K.C. Nagaraju
Cases listed below are adjourned due to Covid 19				
33	O.S. 349/2019 (written statement)	25-02-2021	Rangashamaiah @ Rangaswamaiah T.R. Vs Doddakka	B.L.Nagaraju
34	FDP 10/2016 (Issue Commissioner Warrant)	25-02-2021	Chandrika Vs Hanumantharayappa	
35	FDP 1/2017 (Issue Commissioner Warrant) IA/1/2017	25-02-2021	Nagamani Vs Rangashamaiah	A.M.Krishnamurthy
36	EX 4/2019 (For Balance)	25-02-2021	N Veerakyathaiah Vs Shivanna	D C Shivaramaiah
37	EX 5/2019 (For Balance)	25-02-2021	N Veerakyathaiah Vs Shivanna	D C Shivaramaiah
38	EX 5/2014 (APPEARANCE OF PARTY)	25-02-2021	V.N,Veerakyathaiah Vs Siddaiah	Prakash
39	O.S. 166/2014 (plaintiff evidence) IA/1/2014	25-02-2021	B. Malleshaiah Vs Mallaiah	H.K.V.Reddy
40	O.S. 181/2014 (DEFENCE EVIDENCE) IA/1/2014	25-02-2021	Naveen K. Vs Kumaraswamy	A.K. Krishnamurthy
41	FDP 5/2014 (for objection)	25-02-2021	Rangashamaiah Vs Kemparangaiah	K.B.A.
42	O.S. 14/2015 (petition amendment)	25-02-2021	D Ramaiah Vs Kempanna	S N H
43	O.S. 79/2015 (EVIDENCE) IA/1/2015	25-02-2021	G Raghavendra Vs K S Shubha	M.L. Santhosh
44	FDP 5/2015 (Await Report)	25-02-2021	Gangamma Vs Parvathamma	A.M.Krishnamurthy
45	O.S. 167/2015 (plaintiff evidence) IA/1/2015	25-02-2021	Hanumantharayappa Vs Muddakka	Y.A.Maruthi
46	EX 33/2015 (NOTICE)	25-02-2021	State Bank of Mysore Vs Manjunatha	

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47	Civil Misc. 3/2015 (EVIDENCE)	25-02-2021	Rathnamma Vs Venkatasami	CNH
48	O.S. 189/2015 (petition amendment)	25-02-2021	State Bank of Mysore Vs K G Ajithkumar	
49	O.S. 191/2015 (petition amendment) IA/1/2015	25-02-2021	K V Rohith Vs K M Mahadeshwara	H.Krishnamurthy
50	O.S. 65/2016 (plaintiff evidence)	25-02-2021	S H nagaraju Vs The chief secretary , Govt of Karnataka ,	
51	EX 6/2016 (plaintiff evidence) IA/1/2016	25-02-2021	Hanumanthaiah Vs Kamakka	B.K. Narayanappa
52	O.S. 136/2016 (EVIDENCE)	25-02-2021	Smt. Rangamma Vs Sri. Doddegowda	M.Shahajabi
53	O.S. 141/2016 (EVIDENCE) IA/1/2016 IA/2/2016	25-02-2021	K.M.Harishkumar Vs Chikkamma	T.Krishnamurthy
54	EX 8/2016 (await notice)	25-02-2021	Ramachandraiah Vs Puttamma alias Puttamallamma	A.M.Krishnamurthy
55	EX 10/2016 (steps)	25-02-2021	Shivashankar Vs Nataraju	
56	EX 3/2017 (A.D.R.)	25-02-2021	M.S. Rajesh Vs N. Arasappa	B.K. Narayanappa
57	O.S. 28/2017 (A.D.R.) IA/2/2017 IA/1/2017 IA/3/2017	25-02-2021	Sri J Puttarudraiah Vs Smt Narasamma	
58	Civil Misc. 1/2017 (NOTICE) IA/1/2017	25-02-2021	Kambalaiah Vs Bhadramma	P.C. Krishna Reddy
59	EX 13/2017 (SUMMONS)	25-02-2021	Abdul Suban Vs Noorjan Begum	D.Shivanna
60	O.S. 129/2017 (plaintiff evidence) IA/1/2017 IA/2/2017	25-02-2021	D. Nagaraju Vs Gangadharaiah	D.Shivanna

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61	O.S. 145/2017 (plaintiff evidence) IA/2/2017 IA/1/2017 IA/3/2017	25-02-2021	Nalinakshi Vs Eshwarappa @ Eshwaraiah	B.A.Puttarajaiah
62	FDP 15/2017 (NOTICE)	25-02-2021	Ramahanumanthaiah Vs Kemparamaiah	G.D. Devaraju
63	FDP 2/2018 (NOTICE)	25-02-2021	Rajamma Vs Lakkahanumakka	D.G. Thimmaraju
64	EX 4/2018 (A.D.R.)	25-02-2021	Karnataka Bank Limited Vs H.N. Rangaswamy	A.M.Krishnamurthy
65	O.S. 165/2018 (plaintiff evidence) IA/1/2018	25-02-2021	Gangamma Vs Punyamba	Sathisha
66	O.S. 263/2018 (plaintiff evidence)	25-02-2021	Lakshmiddevamma Vs Devaraju	K.B.Anil Kumar
67	O.S. 267/2018 (plaintiff evidence)	25-02-2021	Devarajaiah Vs Ramachandraiah	G.B.Halappa
68	O.S. 282/2018 (plaintiff evidence)	25-02-2021	Corporation Bank(A Premier Public Service Bank) Vs Gangamma	B.A.Puttarajaiah
69	O.S. 317/2018 (plaintiff evidence) IA/1/2018 IA/2/2018 IA/3/2019	25-02-2021	D. Rehaman Khan Vs HayathKhan	B.K. Narayanappa
70	O.S. 338/2018 (EVIDENCE)	25-02-2021	Corporation Bank(A Premier Public Service Bank) Vs Shankarappa	D.G. Thimmaraju
71	Civil Misc. 4/2018 (EVIDENCE) IA/1/2018	25-02-2021	Akkalappa Vs Nagaraju H.V.	S.N. Hanumantharaju
72	O.S. 404/2018 (for objection)	25-02-2021	Venkatamma Vs Gangamma	R.S. Sudhakar
73	FDP 3/2019 (for objection)	25-02-2021	Parvathamma Vs Siddagangaiah Dead by LRs	D.Shivanna
74	O.S. 77/2019 (plaintiff evidence) IA/2/2019	25-02-2021	Sheela Vs Krishnamurthy T H	A M Krishnamurthy

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75	O.S. 95/2019 (plaintiff evidence)	25-02-2021	Siddappa Vs Yashodamma	D.G. Thimmaraju
76	O.S. 142/2019 (EVIDENCE) IA/1/2019	25-02-2021	P.N. Shivarudraiah Vs P.N.Veerabhadraiah	P.L.Shivarajkumar
77	Civil Misc. 5/2019 (plaintiff evidence)	25-02-2021	Kaveri Grameena Bank, now called as Karnataka Grameena Bank Vs Sarojamma	P.C.Krishnareddy
78	O.S. 184/2019 (A.D.R.)	25-02-2021	Rangappa L.B. Vs Gowramma	K.C. Nagaraju
79	FDP 14/2019 (for objection)	25-02-2021	Chittamma Vs Kambaiah	A.M.Krishnamurthy
80	Civil Misc. 7/2019 (for objection)	25-02-2021	H.S.Honnappa Vs H.S.Siddalingappa	D.G. Thimmaraju
81	O.S. 256/2019 (plaintiff evidence)	25-02-2021	Lingappa Vs Doddapaiah @ Doddaveeramallaiah	K.B.Anilkumar
82	O.S. 267/2019 (plaintiff evidence) IA/1/2019	25-02-2021	Lakshminarasaiah Vs Hanumantharayappa	D.C.Shivaramaiah
83	O.S. 283/2019 (plaintiff evidence)	25-02-2021	State Bank of India Vs Puneeth N.B.	D.G. Thimmaraju
84	Civil Misc. 8/2019 (for objection)	25-02-2021	Hanumantharayappa Vs Hanumaiah	A.M.Krishnamurthy
85	O.S. 308/2019 (EVIDENCE) IA/1/2019 IA/2/2019	25-02-2021	K.R.Manjunatha Vs The State of Karnataka	M.L. Santhosh
86	O.S. 312/2019 (steps)	25-02-2021	State bank of India Vs Shivanna D.R.	D.G. Thimmaraju
87	O.S. 364/2019 (plaintiff evidence)	25-02-2021	Shivanna G.R. Vs The Chief Secretary	G.D. Devaraju

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1	C.C. 426/2010 (EVIDENCE)		Koratagere police Vs Siddaraju	B K N
2	Crl.Misc. 25/2020 (steps)		Jayaramaiah Vs The Tahasildar	Rakesh
3	Crl.Misc. 60/2020 (ORDERS)		L Nataraju Vs The Deputy Tahsildar,	S.S.Veerupakshaiah
4	Crl.Misc. 97/2020 (NOTICE)		Gangamma Vs Deputy Tahasildar Birth and Death officer	K.J. Nagaraju
5	Crl.Misc. 98/2020 (NOTICE)		Venkatesh V Vs Tahasilder, Register of Birth and Death officerh	H V Shivakumar
6	Crl.Misc. 99/2020 (NOTICE)		Manjula Vs Town Panchayath	H V Shivakumar
7	Crl.Misc. 137/2020 (for objection)		Ramabasavaiah Vs Deputy Tahasildar, Birth and Death officer	K.J. Nagaraju
8	Crl.Misc. 151/2020 (EVIDENCE)		Manjula G.S Vs Tahasildar, Birth and Death officer	Sanjeevaraju
9	Crl.Misc. 157/2020 (ORDERS)		K.G. Rajanna Vs Tahasildar, Birth and Death officer	D.G. Thimmaraju

Cases listed below are adjourned due to Covid 19

10	C.C. 785/2019 (CHARGE)	25-02-2021	Kolala Police Station Vs Venkatesha aliyas kashi	APP
11	Crl.Misc. 74/2015 (HEARING)	25-02-2021	Asha alias Rani Vs Konappa	
12	C.C. 439/2020 (APPEARANCE OF ACCUSED)	25-02-2021	Koratagere Police Vs Ravikumar N	APP
13	C.C. 440/2020 (APPEARANCE OF ACCUSED)	25-02-2021	Koratagere Police Vs Hemavathi	APP